

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4174/2006

(From the judgement and order dated 20/06/2006 in CRLMC No. 5148/1998 of The
HIGH COURT OF ORISSA AT CUTTACK)

JAPANI SAHOO

Petitioner(s)

VERSUS

CHANDRA SEKHAR MOHANTY

Respondent(s)

(With office report)

Date: 26/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. N.K. Sahu, Adv.

Mr. Suresh Chandra Tripathy, Adv.

For Respondent(s)

Mr. Janaranjan Das, Adv.

Mr. Swetaketu Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

dent, In view of letter circulated by the learned counsel for the respon

seeking time for filing counter affidavit, the matter is adjourned by three weeks.

(A.D. Sharma)

Court Master

(Phoolan Wati Arora)

Court Master